SHRINATHJI BUSINESS VENTURE PRIVATE LIMITED

ANNEXURE A

LIST OF SECURED FINANCIAL CREDITORS (Other Than Class of Creditors)

CIRP Date:- 22-01-2025 **Date of Claim:- 22-12-2025**

Amount in INR

S. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC				
1	Omkara Assets Reconstruction Private Limited	03-02-2025	47,49,05,536.00	47,49,05,536.00	Secured Financial Debt	47,49,05,536.00	47,49,05,536.00	No	100.00%	Nil	0.00	-	
Total			**47,49,05,536.00**	**47,49,05,536.00**		**47,49,05,536.00**	**47,49,05,536.00**		**100.00%**		**-**	**-**	

A) Mortgaged Security- Omkara Assets Reconstruction Private Limited

1) First and exclusive charge by way of mortgage on all the piece and parcel of entire plot of land situated at Plot No. GH-1, admeasuring 1691.48 sq mtrs, Shastri Nagar (Subhash Nagar), Jaipur granted by Jaipur Development Authority to the Borrower vide registered perpetual Lease Deed dated 30.11.2012 -along with the present and future construction in the project "Guman Eternity Block A" along with present and future unsold construction thereon.

2) Personal Guarantees of Shri. Shankarlal Khandelwal and Mrs. Guman Khandelwal